

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 477- JK (LD) of 2026

DATED:- 16 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

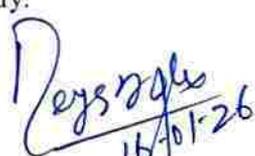
Secretary to Government

No:- LAW-OIC/1/2026

Dated:-16.01.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 477 – JK (LD) of 2026 dated 16.01.2026

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	O.A No. 1749	2025	Meena Kumari	Dr. Rishi Sharma	DPO Kistwar
2	CCPS No. 267	2025	Atiqa Begum	Yar Ali Khan	DPO Kupwara
3	WPC No. 1017	2023	Mymoona Begum	Yar Ali Khan	DPO Bandipora
4	CCPS No. 530	2021	Manzoor Jabeen	Samer Naike	DPO Baramulla
5	SWP No. 769	2009	Safina Akhter	Israr Bukhari	CDPO Manjakote
6	SWP No. 713	2013	Safina Begum		
7	SWP No. 1074	2012	Nasreena Akhter		
8	WPC No. 1462	2024	Masrat Naz		
9	WPC No. 3305	2025	Nazia Kouser		
10	CPSW No. 386	2015	Fatima Begum	Rytham Janydail	CDPO Ramsoo
11	WPC No. 292	2025	Naza Kounser	Aziz Ahmad	CDPO Mander
12	WPC No. 1358	2025	Naza Kounser	Aziz Ahmad	CDPO Mander
13	SWP No. 1801	2013	Akbar Noor	Shahzad Ahmad	CDPO Sarankoot
14	WPC No. 1583	2024	Rahina Akhter	Adil Shabir	CDPO Mandi
15	WPC No. 3749	2025	Afsha Bano	Farhat Shameem	CDPO Buderwah
16	WPC No. 557	2025	Bilkees Maqbool	Mukhtar Ahmad	CDPO H. S Bough
17	WPC No. 1889	2025	Hassina Akhter		
18	WPC No. 2107	2023	Nazima Farooq	Shakeela Begum	CDPO Rajwar
19	WPC No. 3061	2024	Mehbooba Bano	Passendeeda Akhter	CDPO Shangus
20	WPC No. 1304	2024	Shahzada Begum	Rayaz Ahmad Wani	CDPO Langate
21	CCPS No. 380	2025	Shaista Manzoor	Ab Qayoom Wani	CDPO Wavoora
22	CCPs No. 119	2025	Shaheena Akhter	Passendeeda Akhter	CDPO Shangus
23	WPC No. 464	2024	Tanveera Begum	Gh Mohiud Din	CDPO Trehgam
24	WPC No.	2025	Shugufta Parveen	Firdosa Akhter	CDPO

	2291				Qazigund
25	WPC No. 743	2024	Sakeena Akhoon	Akeel Ahmad	CDPO Khanyar
26	WPC No 754	2024	Sami Jan	Aijaz Ahmad	CDPO Khanshaib
27	WPC No. 709	2024	Hassina Bano		
28	WPC No. 2304	2025	Shahzada Bano	Tahmeeda Qadir	CDPO Ramhal